COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 & IA NOS. 738 & 743 OF 2016

Dated: 22nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd. Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Anu Srivastava Ms. Shikha tandon

Counsel for the Respondent(s) : Mr. Sandeep Grover

Mr. Pankhuri Bharadwaj for R-1

<u>ORDER</u>

I.A. No. 738 of 2016 (Appln. for exemption from filing certified copy of impugned order) is allowed.

We have heard learned counsel for the appellant for some time. List the matter for further hearing on 18.09.2017 at 2.30 p.m.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson